No.A-22011/1/2010-Ad.II  
Government of India  
Ministry of Corporate Affairs  

5th Floor, 'A' Wing, Shastri Bhavan,  
New Delhi, the 19th April, 2011

OFFICER ORDER

After approval of competent authority, the following transfers are ordered with immediate effect:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the officer (Mr/Ms/Mrs)</th>
<th>Grade</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sanjay Sood</td>
<td>STS</td>
<td>DROC Delhi in ROC</td>
<td>DD in MCA Hqrs (IEPF)</td>
</tr>
<tr>
<td>2</td>
<td>Manjit Singh</td>
<td>JTS</td>
<td>AD in MCA Hqrs (IEPF)</td>
<td>AD in MCA Hqrs (Ad.III)</td>
</tr>
</tbody>
</table>

2. The controlling officers of both the transferred officers are instructed to relieve them immediately to enable them join their new postings.

(R.K. Pandey)  
Under Secretary to the Government of India  
Tel: 2338 3507

To

1. Officers concerned  
2. RD, Noida  
3. SO, Ad.II  
4. ROC, Delhi  
5. Personal Files of officers  
6. Guard File  
7. E-Gov.Cell – with request to load signed order in ICLS Corner ('Transfers')